

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 165
(IB)-118(PB)/2019

IN THE MATTER OF:

Ravindra Singh

.... Applicant/petitioner

v.

M/s. Piyush Colonisers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:

Mr. Lokesh Bholra & Ms. Harshita Agarwal, Advs.

For the Respondent(s):

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ORDER

For order see CP No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma